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Circulated for 22/6/89
for JRA

Dated: 22.6.1989

Heard Mr. Mohan Sudame on behalf of the applicant.

Issue notice to the respondents to file reply on 20.7.1989 for admission and interim relief.

Keep the case on that date at Nagpur for admission and interim relief.

Notices are issued to the All Respondents on dt 29-6-89
MSD
29-6-89

Noticed dt 29/6/89
Served on R.N. 3
on 4/7/89

A
29/6/89

(M.Y. P. J. J. J.)
M(A)

Dated: 20/7/89:

Applicant by Mr. Sudame & Mr. Ramesh Darda. Mr. Darda prays for some time to file their reply.

Mr. Darda also states that the applicant will be paid leave salary as due for the period from 15/2/89 to 14/7/89 on the basis of the medical certificate attached to at pages 20 and 21 of the paper book within a fortnight. In view of this Mr. Sudame does not ~~prays~~ press interim relief 'B' at this stage.

Mr. Sudame submits that the applicant has since vacated his Govt. accommodation and moved into private accommodation. In view of this relief 'A' no longer survives.

Respondents to file their reply
on 25/9/89 at New Bombay
with a copy to the applicant or
his advocate.

Call the case on 18/10/89
at Nagpur for admission.

P. S. Chaudhuri
(P. S. CHAUDHURI)
MCA

Per Tribunal 26.9.89

The matter fixed on 18.10.89
for Adm hearing is adjourned
to 17.1.90 for Admission
hearing.

Inform applicant and his
Advocate accordingly. respondent no. 2.

Deputy Registrar

Dated: 17.1.90. Carop; Nagpur

M.P. No. 779/89
for extension of
time for filing
the written statement.
see fixed on 17.1.90.
5/10/89

M.P. No. 904/89
for withdrawal,
fixed on 17.1.90.

see

Mr. M. M. Sudame, learned
advocate appears for the applicant
and prays for the leave of this
Tribunal to withdraw this application
on the ground that the applicant
has since joined his new posting.
From the record I find that on
9.11.1989 the applicant had filed
an application to that effect. Mr.
Ramesh Darda, learned advocate
for the respondents is present.
Considering the circumstances I
allow the prayer. The applicant
is permitted to withdraw this petition.

Deputy Registrar
17.1.90

(A. P. Bhattacharya)
MCA